## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1365/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Shivganga Transport Pvt.Ltd.

V/s.

Hindustan Construction Co.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

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## ORDER

## CP No.1365/ I&BP/NCLT/MB/MAH/2017

On the withdrawal memo filed by the Petitioner Counsel, this Company Petition is hereby dismissed on the consent terms arrived at between the parties.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B. S. V. PRAKASH KUMAR

Encl: Consent terms.

Member (Judicial)